

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu

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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 7826-JK (LD ) of 2023**

**DATED:- 05 - 06 - 2023**

Sanction is hereby accorded to the appointment of Officer's of Mining Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each pending including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:-05.06.2023

No:- LAW-OIC/153/2023

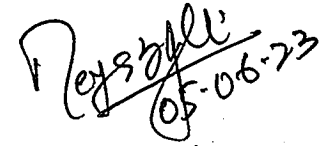
Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Administrative Secretary, Mining Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

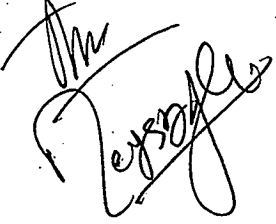
Assistant Legal Remembrancer





Annexure to the Government Order No.7826 -JK(LD) of 2023 dated 05.06.2023

S. No.	Title of the Case	OIC
1	OA No. 03 /2022 titled Rabia Handoo and another Vs UT of J&K & others.	Sh. Mohd. Arif Naqash, Assistant Mining Engineer
2	WP(C) No. 1449/2022 titled Ghulam Mohd. Sofi Vs State of J&K & others.	Sh. Zulfikar Mohd. Shafi, DMO, Budgam in
3	WP(C) No. 3012/2022 titled Devinder Verma Vs UT of J&K & others.	Sh. Fayaz Ahmad Bhat, DMO, Pulwama in

A handwritten signature in black ink, appearing to be 'Fayaz Ahmad Bhat', is written over the bottom left portion of the page.